GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA UNSTARRED QUESTION No.3661 TO BE ANSWERED ON 10TH DECEMBER, 2019

Onboard Fishing Boats

3661. SHRI P. RAVEENDRANATH KUMAR:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री 1be pleased to state:

- (a) the funds allocated by the Union Government and utilized for fisheries in Tamil Nadu State during the past six years;
- (b) whether the Government has a proposal to notify, "Fitment of AIS (Automatic Identification System) or other suitable transponder, onboard fishing boats, across the country", as a mandatory requirement enabling and ensuring the fishermen, not to cross the International Maritime Boundary Line (IMBL); and
- (c) the facilities being provided to fishermen under various fisheries schemes?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING:

(SHRI PRATAP CHANDRA SARANGI)

- (a) Union Government has sanctioned and released an amount of Rs.684.98 crores for fisheries in Tamil Nadu State during 2014-15 to 2019-20.
- (b) The Government has issued an advisory on 26th February 2019 to all coastal States and Union Territories to improve safety of fishing operations by making mandatory use of Automatic Identification System (AIS) and Vessel Monitoring Systems (VMS) in fishing vessels for safe navigation.
- (c) The Government is providing financial assistance to the fishermen for construction of new deep sea resource specific fishing vessels, motorization of traditional fishing craft, purchase of safety kits for onboard use, procurement of Fibre-Reinforced Plastic (FRP) boats, undertaking fisheries activities such as mariculture as an alternative livelihood, construction of fishermen houses, insurance coverage besides many other fisheries development and welfare activities under the CSS on Blue Revolution: Integrated Development and Management of Fisheries.
